

(b) if so, what steps are being taken to put an end to such illegal marriages; and

(c) whether the amendment of the Act raising the marriageable ages of boys and girls from 18 and 16 to 21 and 18 respectively passed recently by both Houses of Parliament, has received the President's assent and if so, when will it be in operation?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). Though Government is aware that the Child Marriage Restraint Act 1929 has not proved completely effective in eliminating the child marriages, it has no authentic information as regards the number of child marriages that are taking place in violation of the said Act

(c) The Child Marriage Restraint (Amendment) Act, 1977, seeks to increase the minimum age of marriage from 15 to 18 for females and from 18 to 21 for males. The said Act has received the assent of the President on 13 March, 1978, and Government intends to bring it into force shortly.

Proposal to start a new train between Ahmedabad and Jodhpur

3268 PROF. P. G. MAVALANKAR:
SHRI R. D. GATTANI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to start, in view of the heavy passenger rush, a new daily fast or express train running between Ahmedabad and Jodhpur (Rajasthan) on the Western Railway;

(b) if so, when; and

(c) if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c).

Introduction of an additional train between Ahmedabad and Jodhpur is not operationally feasible due to lack of terminal facilities at Ahmedabad station and strained line capacity on sections enroute.

रेलवे के परिवार कल्याण विभागों के कर्मचारियों से प्राप्त शिकायतें

3269. श्री हरमोहिन्द वर्मा: क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय रेलवे के परिवार कल्याण विभागों के कर्मचारियों से गत एक वर्ष में कितने शिकायतें प्राप्त हुए हैं ;

(ख) क्या सरकार ने उन पर अभी तक कोई कार्यवाही की है, और

(ग) यदि हाँ, तो तत्सम्बन्धी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) :

(क) रेल मंत्रालय में अप्रैल, 1977 से जुलाई, 1978 तक की अवधि के दौरान विभिन्न एजेंसियों के माध्यम से ऐसे 26 शिकायतें प्राप्त हुए हैं ।

(ख) और (ग) . इस मामले पर स्वास्थ्य मंत्रालय के साथ परामर्श करके विचार किया जा रहा है ।

रेलवे सम्पत्ति की चोरी की घटनाएँ

3270. श्री हरमोहिन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या गत दो महीने से रेलवे सम्पत्ति की चोरी की घटनाएँ बढ़ रही हैं ,

(ख) यदि हा, तो इस अवधि में कितने मूल्य की सम्पत्ति की चोरी हुई , और

(ग) इनमें से चोरी के कितने मामले हल किए गए ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) :

(क) विगत दो महीना के दौरान केवल मध्य, उत्तर, दक्षिण-मध्य और पश्चिम रेलों पर ही रेल सम्पत्ति की चोरियों में वृद्धि हुई है ।

(ख) 38,11,870 रु० (केवल अद्यतन लाख, प्यारू हजार, आठ सौ सत्तर रुपये) ।